

>

Title : Presentation of Twenty Third and Twenty Fourth Reports of Standing Committee on Information Technology on action taken by the Government on the Recommendations/Observations of the Committee on Demands for Grants (2005-06) relating to Ministry of Information and Broadcasting and on Functioning of Registrar of Newspapers for India contained in their 19th Report (14th Lok Sabha).

SHRI M.M. PALLAM RAJU (KAKINADA): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Information Technology (2005-06):-

- (1) Twenty Third Report on action taken by Government on the Recommendations/Observations of the Committee contained in their Eighteenth Report (Fourteenth Lok Sabha) on Demands for Grants (2005-06) relating to the Ministry of Information & Broadcasting.

- (2) Twenty Fourth Report on action taken by Government on the Recommendations/Observations of the Committee contained in their Nineteenth Report (Fourteenth Lok Sabha) on Functioning of Registrar of Newspapers for India (RNI) relating to the Ministry of Information & Broadcasting.

-